

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF FEBRUARY, 2019

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.02.19	INSTITUTION	DISPOSAL	PENDENCY AS ON 28.02.19	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	28	7	2	33	229	5
FIRST APPEALS FROM ORDERS(OS)(COMM)	152	26	23	155	81	3
EXECUTION FIRST APPEALS(OS)(COMM)	6	0	3	3	21	2

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.02.19	INSTITUTION	DISPOSAL	PENDENCY AS ON 28.02.19	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	2118	64	115	2067	657	15
ORIGINAL MISC. PET. (I) (COMM)	153	33	47	139	131	4
ORIGINAL MISC. PET. (T) (COMM)	31	6	7	30	260	6
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	0	1	1	0	1	1
ORIGINAL MISC. PET. (COMM)	855	39	30	864	689	10
ORIGINAL MISC. PET. (ENF.) (COMM)	335	26	13	348	454	10
ORIGINAL MISC. PET. (EFA) (COMM)	21	0	0	21		
ARBITRATION APPEAL (COMM)	22	0	2	20	287	8
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	37	35	41	31	15	1
COUNTER CLAIM (COMM)	154	1	2	153	469	

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.